

**CENTRAL ADMINISTRATIVE TRIBUNAL  
CHENNAI BENCH**

**OA.No.670/2019**

**Dated Monday, the 22<sup>nd</sup> day of July, 2019**

**PRESENT**

**Hon'ble Mr.P.Madhavan, Judicial Member**

**&**

**Hon'ble Mr.T.Jacob, Administrative Member**

A.Panneerselvam,  
356/H, 8<sup>th</sup> Street,  
Pananthopu Railway Colony,  
Ayynavaram, Chennai-23.

**... Applicant**

By Advocate M/s P.Balasubramanian

**Vs**

1.Principal Director of Audit,  
Southern Railway,  
2<sup>nd</sup> Floor, NGO Building,  
Park Town, Chennai 600 003.

**... Respondent**

**(Order: Pronounced by Hon'ble Mr.P.Madhavan, Member(J))**

When the matter came up for hearing today, there is no representation for the applicant. It is seen that on 01.07.2019, the counsel for the applicant has filed an affidavit praying for withdrawal of the OA. Accordingly, permission is granted to withdraw the OA.

2. The OA is dismissed as withdrawn.

**(T.JACOB)  
MEMBER (A)**

**22.07.2019**

M.T.

**(P.MADHAVAN)  
MEMBER (J)**